

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00885/2017

Jabalpur, this Friday, the 22nd day of June, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Pratap Singh Kushwaha
S/o Late Shri Narayan Singh Kushwaha,
aged about 22 years, R/o House No. 264,
Bhagat Singh Ward, Chhatrapal Area,
Near West Railway Colony,
Beena District Sagar (M.P.),
Pin-470113 (7580875798)

-Applicant

(By Advocate –Shri A.K.Singh)

V e r s u s

1. The Union of India,
General Manager,
West Central Railway, Jabalpur,
Pin-482001

2. The Divisional Railway Manager,
West Central Railway,
Near Habibganj,Railway station,
Bhopal, Pin-462001

3. The Senior Divisional Personnel Officer,
In the office of Divisional Railway Manager,
West Central Railway,
Near Habibganj Railway station,
Bhopal, Pin-462001

-Respondents

**(By Advocate –Smt. Anjana Shrivastava proxy counsel
of Shri A.S.Raizada)**

O R D E R (ORAL)**By Navin Tandon, AM:-**

Learned counsel for the applicant submits that he wants to withdraw this Original Application as he would like to pursue it with the respondent department.

2. The Original Application is dismissed as withdrawn.

(Ramesh Singh Thakur)
Judicial Member
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(Navin Tandon)
Administrative Member